

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)2095(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE PARTIES: FAM Erectors & Lifters Pvt Ltd

Vs

Supreme Infrastructure India Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

**ORDER**

21. **C.P (IB)-2095(MB)/2018**

At request of the parties, list this matter on 6.8.2018.

SD/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)